

(c) the requirements quota and allocations to each State during the same period and the criteria for allocation; and

(d) whether the demand of the States have been fully met regarding the requirement of Cement and if not, the steps taken in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA):** (a) The production of cement in 1963-64 and 1973-74 was 9.43 million tonnes and 14.61 million tonnes respectively.

(b) The target for cement production for the 4th Plan was fixed at 18 million tonnes per annum. The production during the last 3 years was as follows:—

	million tonnes
1972-73 . . . . .	15.40
1973-74 . . . . .	14.61
1974-75 . . . . .	13.35
(upto Febuary, '75) . . . . .	

(c) and (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-9387/75].

**Proposed appointment of an I.P.S. Officer as Chief Secretary of 'Mizoram'**

5558. **SHRI SHAFQUAT JUNG:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to appoint an IPS Officer as Chief Secretary, Government of Mizoram, which is a cadre post for the I.A.S.; and

(b) if so, whether no suitable I.A.S. Officer is available for the post in the entire country?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN):** (a) and (b). In view of the law and order problems in Mizoram, the Government of that Union territory were asked to create a temporary ex-cadre post of Chief Secretary-cum-Security Commissioner and hold the IAS cadre post of Chief Secretary in abeyance for the time being. Appointment of a suitable IPS officer to the ex-cadre post has been approved.

**Seminar organised by Public Sector Undertakings at Madras**

5559. **DR. H. P. SHARMA:** Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether at a Seminar organised by Government agencies and some public sector undertaking at Madras recently, the issue of throwing open the equity of public sector companies to the public, was discussed;

(b) if so, the main observations made and the consensus, if any, reached at the Seminar; and

(c) Government's decision, if any, taken in the light of the deliberations of the Seminar?

**THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI):** (a) to (c). At a Seminar held recently at Madras, the subject of public participation in the equity of public sector enterprises was discussed.

The existing policy of the Government on the participation of private enterprise in the equity capital of public sector undertakings is governed by the Industrial Policy Resolution, 1956. In appropriate cases, the Central and State Governments have taken equity participation either directly or through their corporations with private parties. This type of joint sector unit is a device which may be resorted to in specific cases having regard to the production